

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PRIYADARSINI LTD Date of Commencement of Liquidation: 26-04-2021; List of Stakeholders as on Date: 30-04-2022; Name of IP: Mr. Krishna Mohan Gollamudi; Process Number: 1; Last 5 digit of registration number: 11952

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				0				NA
3	Secured financial creditors	5	2961036403	5	2961036403	0	0	0	Annexure 3
4	Unsecured financial creditors	9	7199138	9	7199138	0	0	0	Annexure 4
5	Operational creditors (Workmen)	100	160105887	100	25683528	0	134422359	0	Annexure 5
6	Operational creditors (Employees)	2	10590714	2	1086314	0	9504400	0	Annexure 6
7	Operational creditors (Government Dues)	3	50735807	3	50735807	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	412105013	14	101093892	0	311011121	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		133	3601772962	133	3146835082	0	454937880	0	